NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.47/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES: Shri Jagdish Deore

V/s.

M/s. Meliorate Clinical Research Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Adv. Umon Pawer Advocate

for R. 1 to 3

ORDER C.P. No. 47/397-398/CLB/MB/MAH/2014

- The Learned Representative of the Petitioner is present and stated that the Learned Representative of the Respondent has informed telephonically his nonavailability to present the matter. Therefore, seeking adjournment on behalf of both the sides.
- Matter is adjourned to 21st August, 2017.

Dated: 18.07.2017

Sd/-

M.K. Shrawat Member (Judicial)